Cross Bar Switch Equipment

574. **Shri Rameshwar Tantia:**
Shri Himatsingka:
Shri P. K. Deo:
Shri Solanki:
Shri Narasimha Reddy:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Sezhiyan:
Shri Basumatari:
Shri Vishram Prasad:

Will the Minister of **Communications** be pleased to state:

(a) whether it is a fact that cross-bar switch equipment worth Rs. 1 lakh shipped to India by the Bell Telephone Company of Belgium has been seized by the Pakistani authorities in Karachi; and

(b) if so, the steps being taken to get this shipment released from the Pakistani authorities?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes. But the FOB value of the equipment ex-s.s. RABENFELS is Rs. 18.9 lakhs and not Rs. 1 lakh. In addition, it is understood that telephone equipment from another ship 'CELEBES' has also been offloaded at Karachi. The FOB value of this is Rs. 4.2 lakhs.

(b) The ships belong to neutral countries and have been released by Pakistan after the offloading of Indian Cargo. All possible steps are being made through diplomatic and other channels by the Government for recovery of the cargo seized by Pakistan Government.

खोई हुई वस्तुओं की क्षतिपूर्ति

575. **श्री द्वा० ना० तिवारी :** क्या संचार मंत्री 19 अप्रैल, 1965 के तारांकित प्रश्न संख्या 909 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उन लोगों को, जिनकी वस्तुएं सफदरजंग हवाई अड्डे के डाकघर में खो गई थीं, क्षतिपूर्ति दे दी गई है ; और

(ख) जांच का क्या परिणाम निकला ; और

(ग) सम्बद्ध व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

संचार विभाग में उपमंत्री (श्री भगवती) (क) अभी तक बीमा वस्तुओं के सम्बन्ध में चौदह दावों का निपटान किया जा चुका है।

(ख) विभागीय तथा पुलिस जांच अभी चल रही है ।

(ग) एक कर्मचारी, जिस पर इस मामले में शक है, मुअत्तिल है । विभागीय तथा पुलिस जांच पूरी हो जाने के बाद अनुशासनिक कारंवाई की जाएगी ।

Wage Board for Motor Transport Workers

576. **Shri K. N. Pande:** Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 2062 on the 13th September, 1965 and state the progress made so far in the appointment of a Wage Board for the workers engaged in Motor Transport?

The Minister of Labour and Employment (Shri D. Sanjivayya): Replies from some of the State Governments are awaited.

जनेवा में अवैतनिक कौंसिल

577. **डा० राम मनोहर लोहिया :**
श्री किशन पटनायक :
श्री रामसेवक यादव :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हाल में जनेवा में कोई अवैतनिक कौसल नियुक्त किया है ;

(ख) यदि हां, तो क्या यह कौसल भारतीय नागरिक है अथवा विदेशी नागरिक और